

**Energy Conservation (the form and manner for submission of report on the status of energy consumption by the designated consumers) Rules, 2007**

CONTENTS

1. Short title and commencement
2. Definitions
3. Submission of Report on the status of energy consumption by Designated Consumer
4. Authentication of Data
5. Supply of Data to the Bureau

**Energy Conservation (the form and manner for submission of report on the status of energy consumption by the designated consumers) Rules, 2007**

G.S.R. 174 (E). In exercise of the power conferred by clause (i) of sub-sec. (2) of Sec. 56 of the Energy Conservation Act, 2001 (52 of 2001), the Central Government, in consultation with the Bureau of Energy Efficiency, hereby makes the following rules, namely:

**1. Short title and commencement :-**

**2. Definitions :-**

**3. Submission of Report on the status of energy consumption by Designated Consumer :-**

**4. Authentication of Data :-**

**5. Supply of Data to the Bureau :-**